

**HIGH COURT OF SIKKIM
GANGTOK**

No. 21 /Estt./HCS

Dated:-31/10/2017

C I R C U L A R

In partial modification of Circular No.12/HCS/ESTT. dated 08.07.2017, it is hereby notified that the office hours of the High Court shall be from 09:45 a.m. to 04:30 p.m., with effect from 01.11.2017 to 28.02.2018, excluding Lossong, Christmas & Winter Vacations.

By Order.

Sd/-
(N. G. Sherpa)
REGISTRAR GENERAL

Memo No.: 1(98)11-2017 (P-III)/7431-44 /Estt./HCS

Dated Gangtok, the

31st

October, 2017

Copy to:-

1. The Chief Protocol Officer, High Court of Sikkim, Gangtok.
2. The Chief Accounts Officer, High Court of Sikkim, Gangtok.
3. The Joint Registrar-cum-Reader, High Court of Sikkim, Gangtok.
4. The Joint Registrar-cum-Sr. J.W. /PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok..
5. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok..
6. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
7. All Section In-charges, High Court of Sikkim, Gangtok.
8. Accounts Section, High Court of Sikkim, Gangtok.
9. File.
10. Guard File and
11. Notice Board.


30.10.17
REGISTRAR